

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**

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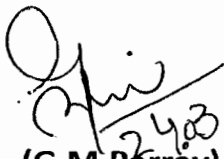
**NOTIFICATION**

No: 1335

Dated: 24/3/2015

This is to<sup>be</sup> notified that Sh Rizwan Mohammad S/o Gh. Mohammad Rather R/o Gundipora P<sup>u</sup>wama, has got Govt. Job and has surrendered his provisional enrolment notification as an Advocate. Thus, his Provisional Enrolment Notification bearing No. 1141 dated 23.02.2015, may be treated as cancelled w.e.f 19.03.2015.

By Order.


  
24.03.2015  
(G.M. Parray)  
Joint Registrar(Adm.)  
22/3

No: 25293-98/LP Dated: 24/3/2015

Copy to the: -

1. Principal District & Sessions Judge, Pulwama.
2. Secretary, Bar Council of India, New Delhi.
3. President Bar Association Pulwama.
4. Manager Government Press, Jammu publication in the next issue of the Govt. Gazette.
5. In-Charge, N.I.C High Court Jammu/Srinagar for uploading on the web site.
6. Sh Sh Rizwan Mohammad ~~Advocate~~ S/o Gh. Mohammad Rather R/o Gundipora P<sup>u</sup>wama.

.....for information.....

  
24.03.2015  
Joint Registrar(Adm.)  
22/3